

and SKO-LDO Marketing Plans for Madhya Pradesh.

(b) Dealer selection, which is a continuous and ongoing process, is in progress as per prescribed procedure through the Oil Selection Board (Madhya Pradesh).

[English]

Hazira-Jagdishpur Pipeline

3197. SHRI HARIN PATHAK: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether Hazira-Jagdishpur pipeline is in progress;

(b) if so, when it is likely to be completed; and

(c) the estimated cost of the project?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) to (c). The Hazira-Bijaipur-Jagdishpur (HBJ) pipeline was commissioned in phases between 1987 and 1989. The estimated project cost is Rs. 1748 crores.

[Translation]

Excavation in Kadmaha in Bihar

3198. SHRI RAM BADAN: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Oil and Natural Gas Commission has achieved its target for excavation in 'Kadmaha' (Bihar); and

(b) if so, the details thereof and the total amount spent thereon?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b). The exploratory well Kadmaha-1 was spudded on 16.9.1990 and the envisaged geological objectives were achieved by drilling to a depth of 5372 m. A total of Rs. 24.06 crores have been spent on drilling Kadmaha well.

[English]

Sri Lankan Refugees

3199. SHRI ANAND AHIRWAR:
SHRI P. KUMARASAMY:
SHRI B. DEVARAJAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Sri Lankan refugees camping in India as on February 28, 1994;

(b) the number of such refugees who have been repatriated to Sri Lanka during 1993 and 1994 so far;

(c) the number of refugees who have expressed their willingness to go back to their homeland and are likely to be repatriated during 1994;

(d) whether any US panel recently visited India and made certain recommendations in this regard;

(e) whether the Union Government have undertaken consultations with the Government of Sri Lanka for the speedy repatriation of these refugees during the last three months; and

(f) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI

P.M. SAYEED): (a) 71,200 Sri Lankan refugees were accommodated in camps in India as on 28.2.1994.

(b) During the year 1993, 6,926 Sri Lankan refugees were repatriated. During the year 1994, 3,575 refugees have been repatriated to Sri Lanka so far.

(c) The process of repatriation of refugees back to their home-land is an on-going one. As and when adequate number of them are available, arrangements are made for their repatriation to their home-land.

(d) The Government is not aware of any official delegation from USA having visited India recently in connection with Sri Lankan refugees.

(e) No, Sir.

(f) Does not arise.

ONGC

3200. SHRI D. VENKATESWARA
RAO:
SHRI BOLLA BULLI
RAMAIAH:
SHRI SULTAN SALAH-
UDDIN OWAISI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Oil and Natural Gas Commission has decided to set up joint ventures with private parties for the development of discovered oil fields;

(b) if so, the details thereof;

(c) whether ONGC plans to dilute its equity by 20% by entering the domestic market in the middle of this year and

also in the international market by the end of this year;

(d) if so, the details thereof;

(e) the total losses in foreign exchange incurred by ONGC during 1991-92 and 1992-93; and

(f) the extent to which the dilution of funds is likely to reduce the losses?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b). Government of India had, in August, 1992, invited Indian and foreign companies to participate in the development of 12 medium sized fields under joint ventures between these companies and ONGC/OIL. 30 bids were received and Government has approved the award of contracts for 4 medium-sized fields-Ravva, Mukta, Panna and Mid and South Tapti. In October, 1993, Government of India has offered 8 medium-sized fields for development under joint ventures. The last date for receipt of bids is 31.3.94.

(c) and (d). 20% of the expanded equity of ONGC is to be offered in both the domestic and international markets. The offerings would be made keeping in mind the commercial interests of ONGC.

(e) ONGC incurred foreign exchange losses of Rs. 729.68 crores in 1991-92 and Rs. 822.39 crores in 1992-93.

(f) The dilution of expanded equity is a means of raising funds for funding the activities of ONGC and is not related to the reduction of foreign exchange losses.